

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3700
TO BE ANSWERED ON 09.08.2016

Diversion of Forest Land

3700. SHRI KODIKUNNIL SURESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received any proposal from Kerala for allotting forest land for the development of Sabari Mala Temple;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT
FOREST, AND CLIMATE CHANGE**

(SHRI ANIL MADHAV DAVE)

- (a), (b) & (c) No formal proposal (online) for diversion of forest land for developmental activities at Sabarimala and Associated areas has been received in this Ministry under Forest (Conservation) Act 1980.
